



Extension of timeline for submission of public comments on the consultation paper titled “Consultation Paper on aspects relating to Secretarial Compliance Report, Appointment of Auditors and Related Party Transactions of a Listed Entity”

1. SEBI had issued a [consultation paper](#) on “Consultation Paper on aspects relating to Secretarial Compliance Report, Appointment of Auditors and Related Party Transactions of a Listed Entity” on February 7, 2025 seeking comments from public and other stakeholders by February 28, 2025. It has been decided to extend the timeline for submission of comments to **March 7, 2025**. Public comments may be provided through the following link:

<https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes>

2. In case of any technical issue in submitting your comments through web based public comments form, you may send your comments through e-mail to consultationcfd@sebi.gov.in with the subject “Consultation Paper on aspects relating to Secretarial Compliance Report, Appointment of Auditors and Related Party Transactions of a Listed Entity”.

Issued on February 28, 2025